

Licence fees for Radio and Television sets by the public; and

(b) the details of the proposals received and which are under consideration and when a final decision is likely to be taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Several representation for the abolition/reduction/modification of the system of licence fees for radio and TV sets have been received from various quarters. The entire question is under examination. Considering the complex nature of the problem, it is difficult to indicate at this stage when a final decision is likely to be taken thereon.

#### **Recovery of licence fee for T.V. and Radio Sets**

3095. SHRI MADHAVRAO SCINDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the proposal for recovering licence fee in lump sum at one time on T.V. and Radio Sets based on its cost of production is under consideration of the Government; and

(b) if so, details thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The entire question of licence fee on T.V. and radio sets including the possibilities of levying a one-time licence fees is under examination. Proposals in this regard will be formulated in the light of this examination.

#### **Adoption of Children Bill**

3096. SHRI RUDOLPAH RODRIGUES: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is proposed in the International Year of the Child to

bring forward the long pending Adoption of Children Bill; and

(b) whether Government have considered amendments and exclusions to meet religious objections from any quarter so that the Bill may go through this year in its amended form?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). The matter is under consideration of the Government.

#### **Increase in Cost of Kudremukh Iron Project**

3097. SHRI JANARDHANA POOJARY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the cost of Kudremukh Iron Project has increased enormously; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). The sanctioned cost of the Kudremukh Iron Ore Project is Rs. 647.33 crores. There has been no proposal so far to revise it upward.

#### **Advise of Coal Experts for Increasing Coal Output**

3098. SHRI PABITRA MOHAN PRADHAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government of India have invited coal experts to advise regarding increasing coal output;

(b) if so, whether the team of experts visited the coalfields in Talcher (Orissa) under the C.C.L.; and

(c) whether the team has opined that more coal can be raised from the Dera and Nandira collieries if up-to-date methods are adopted?